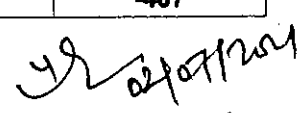


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2021**

Sl. No.	Nature	Opening balance as on 01.06.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 30.06.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	51	0	0	0	0	0		0	0	51	0
2	WA	444	26	1	0	27	0		23	23	448	0
3	WPC	7682	391	1	3	395	0		352	352	7725	22
4	WPL	1063	9	0	1	10	0		57	57	1016	48
5	WPS	15449	638	1	0	639	0		680	680	15408	152
6	WPT	492	39	0	0	39	1		16	17	514	1
7	WPCR	2039	79	0	0	79	1		73	74	2044	1
8	WPPIL	225	12	0	0	12	0		13	13	224	0
9	WP 227	1451	36	1	0	37	2		63	65	1423	35
10	WPHC	9	1	0	0	1	0		4	4	6	0
A	TOTAL (1 to 10)	28905	1231	4	4	1239	4	0	1281	1285	28859	259
1	FA	3013	10	3	0	13	0		15	15	3011	5
2	FAM	636	1	2	0	3	0		11	11	628	1
3	FA(MAT)	179	3	0	0	3	0		3	3	179	0
4	SA	5141	31	0	0	31	0		66	66	5106	64
5	MA	294	0	1	0	1	0		17	17	278	7
6	MAC	7805	84	3	0	87	5		19	24	7868	16
7	CR	299	2	0	0	2	0		8	8	293	4
8	MCC	731	58	5	0	63	0		56	56	738	0
9	COMP APPEAL	3	0	0	0	0	0		0	0	3	0
10	COMP PET	15	0	0	0	0	0		0	0	15	0
11	EP	7	0	0	0	0	0		0	0	7	0
12	TPC	64	7	2	0	9	1		4	5	68	0
13	CONT	1775	72	0	0	72	0		19	19	1828	0
14	ITA	4	0	0	0	0	0		0	0	4	0
15	ARBA	182	29	0	0	29	0		1	1	210	0
16	ARBAP	10	0	0	0	0	0		0	0	10	0
17	ARBR	73	0	0	0	0	0		1	1	72	0
18	TAXC	108	5	0	0	5	0		0	0	113	0
19	REVP	191	14	0	0	14	0		14	14	191	0
B	TOTAL (1 to 19)	20530	316	16	0	332	6	0	234	240	20622	97
TOTAL (A+B)		49435	1547	20	4	1571	10	0	1515	1525	49481	356
MAIN CRIMINAL CASES												
1	CRREF	3	0	0		0				0	3	0
2	CRA	14650	116	0		116			86	86	14680	29
3	CRR	5223	82	0	2	84			42	42	5265	5
4	MCRC	1921	985	1		986	3		882	885	2022	0
5	MCRCA u/s 438 CrPC	494	126	0		126	1		264	265	355	0
6	CONTR	6	0	0		0				0	6	0
7	CRMP	3759	121	1		122	1		140	141	3740	19
8	TPCR	21	2	1	1	4				0	25	1
9	ACQA	2789	25	0		25			2	2	2812	0
C	TOTAL (1 to 9)	28866	1457	3	3	1463	5	0	1416	1421	28908	54
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		78301	3004	23	7	3034	15	0	2931	2946	78389	410
PENDENCY INCREASE/ DECREASE		78301	INCREASE (+88)								78389	

Over 5 Years Pendency as on 01.06.2021	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 30.06.2021	Over 5 Years Decrease Pendency during the month
20088	3	410	19681	-407


(YOGESH PAREEK)
REGISTRAR (JUDICIAL)